
**Mukesh Kumar Kaushal Vs ICICI Lombard General Insurance Co. Ltd. &
Anr**

Revision Petition No.650 Of 2022

Court: National Consumer Disputes Redressal Commission

Date of Decision: Nov. 25, 2024

Acts Referred:

Consumer Protection Act, 1986 " Section 13(1)(c), 21(b)#Consumer Protection Act, 2019 " Section 58(1)(b)

Hon'ble Judges: Avm J. Rajendra, Avsm Vsm (Retd.),Presiding Member

Bench: Single Bench

Advocate: Sweta Rani, Mukul Tyagi, Rajesh Rana

Final Decision: Dismissed

Judgement